

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	ADIL ARIF VS COASTAL SEAWAYS (ISLAND) PVT. LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

**Appearance via video conference/physically**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **22.08.2024**.

**Satyajit Roy  
(Court Officer)**